

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

35.

IA-1894/2022 IN
C.P. (IB)/2547(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 20.09.2022

NAME OF THE PARTIES:

Sajjan Kumar Agarawal

Vs

Shree Sai Industries Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Parshav Gandhi, Ld. Counsel for the Applicant/IRP present.
2. **IA-1894/2022:** This is an application filed for taking progress report on record. Report is taken on record. Accordingly, IA-1894/2022 is **allowed and disposed** of.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)